

In the National Company Law Tribunal, Jaipur

Item No. 216

CP No. (IB)-241/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Ms. Annu Kumari Somra

.....Applicant/Petitioners

VS.

Jaipur Scientific Agriculture Solution Pvt. Ltd.Respondent

Order delivered on 31.10.2019

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Aishwarya Sharma, Adv.

For Respondent(s) : Nikhil Yadav, Adv.

ORDER

Heard the counsels for both the parties. Counsel for the Corporate Debtor has sought some time for preparation for advancing arguments in this matter. At the request of counsel for the Corporate Debtor, the matter is posted to 14.11.2019.

Sd—

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd—

**(P. S. N. PRASAD)
JUDICIAL MEMBER**